

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 1139/1992

New Delhi this the 15th day of January, 1998.

(10)

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Brij Bhushan Sharma S/O Maidhan Sharma,
Divisional Forest Officer (Production)
Kurukshetra,
Haryana.

... Applicant

(None present for Applicant)

-Versus-

1. Union of India through
Secretary, Ministry of Environment
& Forests, Paryavaran Bhawan,
CGO Complex, Lodhi Road,
New Delhi.

2. Secretary to Govt. of Haryana,
Forest Department,
State Secretariat,
Chandigarh.

... Respondents

(None present for Respondents)

O R D E R (ORAL)

Shri Justice K. M. Agarwal -

On 11.12.1997 no one was present on either side.
On 15.12.1997 and 13.1.1998 also no one appeared. Under
the circumstances, we are of the view that the parties
are not interested in prosecuting this case.
Accordingly it is hereby dismissed for want of
prosecution.

Kon

(K. M. Agarwal)
Chairman

R. K. Ahooja
(R. K. Ahooja)
Member (A)